

HIGH COURT OF JAMMU & KASHMIR AT JAMMU
Office of Registrar Judicial, Jammu

To

1. Shir Bhupinder Singh Salathia
President, J&K High Court Bar Association
Jammu.
2. Shri D.C Raina, Senior Adovcate.
3. Shri Prem N. Sadotra, Secretary, J&K High Court Bar Association, Jammu.

No. 686-88/RJ/18

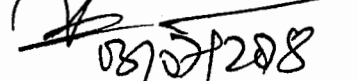
Date 03-07-18

Sir,

You are requested to make it convenient to join us over a cup of tea in my office chamber on 6th of July, 2018, Friday, at about 11:30 A.M to deliberate upon the following issues;

1. Cleanliness, Sanitation and maintenance of lawyers' chambers building.
2. Other anciliary matters.

Yours sincerely,



(Virinder Singh/Bhou)
Registrar Judicial

Copy to

1. Registrar General, High Court of J&K, Srinagar, for information.
2. In-Charge NIC, for uploading the same on the official website of High Court of J&K.